Name of the corporate debtor: Buoyant Technology Constellations Private Limited (CIN: U45201KA2007PTC043436) Date of commencement of CIRP 23-08-2024 (Order received to IRP on 30-08-2024) List of Operational Creditors as on 08.09.2025

Amount-Rs

Sl. No.	Name of creditor	Nature of claim	Details of Amount claimed		Details of claim admitted							Amount of any		Amount-Rs
			Received Date	Amount claimed	Amount of claim admitted (Provisional)	Nature of claim	Amount covered by Security Interest		Whether related party?	% voting share in CoC	Amount of contingent claim	mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted
OPERATIONAL CREDITOR (GOVT. & STATUTORY DUES)														
1	The Assistant Commissioner of Central Tax, Hyderabad [Towards GST]	Govt. Claim	Original Claim: 27-09-2024 Revised Claim on 28-01-25 Additional Claim on 13.02.2025	17,86,48,845	1,21,67,432	Statutory Dues	NA	NA	NO	NA	0	0	16,64,81,413	0
2	The Assistant Commissioner of State Tax, Jubilee Hills – II, Commercial Taxe Department, Government of Telangana [Towards Entry Tax]	Govt. Claim	25-08-2025	9,26,575	9,26,575	Statutory Dues	NA	NA	NO	NA	0	0	0	0
				17,95,75,420	1,30,94,007								16,64,81,413	0

Note:

1. The CD has received a demand notice no. ITBA/COM/F/17/2024-25/1070448307(1) from the IT Department (DC/ACIT CIRCLE-2(1)(1), BLR) wherein they have issued an outstanding demand of Rs. 2,65,65,769/- (For AY 2017-18) and outstanding demand of Rs. 43,69,37,480/- (For AY 2018-19). The IRP in the matter has asked the department via email dated 27.11.2024, to file their claim in appropriate form as per IBC, although No claim has been received from the IT Department till date.

2. IRP/RP reserves the right to revise the amount admitted in terms of Regulations 14(2) of the CIRP Regulations, 2016.